

the highest, the arrears of growers have been reduced to the minimum.

(vii) Loan assistance on soft terms is available to sugar producing units under the Sugar Development Fund for modernisation and rehabilitation as well as sugar cane development.

#### **Rural Development Schemes in Bihar**

2482. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the Central sponsored schemes started in Bihar for the development of rural areas during the last three financial years, year-wise;

(b) what was the amount allocated for Bihar State during the said period;

(c) what was the amount returned to Central Government by the Bihar State as unutilised during the above period along-with reasons for non-utilisation; and

(d) what is the likely allocation of amount for the financial year 1987-88, scheme-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURAL (SHRI RAMANAND

Statement

T Details of allocations of funds for Bihar under the major Centrally sponsored rural development programmes of the Deptt. of Rural Development during the last three financial years

(Rs. in lakhs)

Programme	Year	Central allocation
IRDP.	1983-84	2348.00
	1984-85	348.00
	1985-86	2624.20
NREP .....	1983-84	2872.00
	1984-85	3274.00
	1985-86	327400*
RLEGP .....	1983-84	1425.00
	1984-85	7125.00
	1985-86	7149.20
DPAP .....	1983-84	232.50
	1984-85	232.50
	1985-86	324.00

A quantity of 71550 MTs of additional wheat was released to the state, free of cost by the centre without States liability of matching contribution =

YADAV): (a) The major Central sponsored rural Development programmes being implemented in Bihar during the last three financial years are: Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP), Rural Landless Employment Guarantee Programme (RLEGP) and Drought Prone Area Programme (DPAP). While IRDP, NREP and DPAP are continuing since the beginning of the Sixth Five Year Plan, RLEGP was started in August, 1983.

(b) A statement is attached (See below).

(c) The annual allocations of Central assistance under these programmes are made in accordance with the formula for allocations indicated in the guidelines for these programmes. Actual releases to the States are, however made taking into account the utilisation of funds released earlier, and submission of various reports and returns etc. There is, however, no provision for refund under these programmes. The State Governments are permitted to carry over the unutilised amount to the next financial year.

(d) State-wise allocations under the various programmes for 1987-88 have not yet been worked out. These will be made after outlays for the programmes of the Deptt. of Rural Development are finalised.